

DIVISION BENCH

ITEM NO.166

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**CA No. 299/2018, CA No. 245/2019, CA No. 25/2020
IN CP No. 336/ALD/2018**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 9th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	ANIL MEHTA V/S K.M. AUTOCRAFT PVT LTD & ORS.
UNDER SECTION	241/242 OF COMPANIES ACT 2013

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 16th July, 2024.

-Sd-

(Court Officer)

09th May, 2024

Bipul Kumar Tiwari
(Stenographer)